

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 54 of 2013 & IA No. 82 of 2013

Dated : 2nd April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Ltd. ...Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent (s)

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri with
Mr. V.T. Patel
Mr. S.S. Mistry for GUVNL**

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some to file the reply. Accordingly, he is directed to file the same on or before 12.04.2013 after serving copy on the other side.

After hearing the learned counsel for the parties, we feel that the matter can be taken up for final disposal instead of passing the Orders in I.A. No. 82 of 2013.

As agreed by the learned counsel for the parties, post the matter for final disposal on **18.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt